

DIVISION BENCH
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/306(KB)2023
COMP.APPL/1(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	SHAMBHU NATH JAJODIA VS EMC LIMITED
UNDER SECTION	SEC. 213 SEC 221 SECTION 447

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Petitioner
Mr. Amandeep Singh, Adv.]
Mr. P. Tulsian, Adv.]

Mr. Sidhartha Roy, Adv.] For the Respondent
Mr. Debabrata Das, Adv.]
Mr. A. Sarkar, Adv.]
Mr. Pramit Kr. Shee, Adv.]

Mr. Kanishk Kejriwal, Adv.] For the Respondent No. 5
Mr. Pranav Sharma, Adv.]

Mr. Rahul Darji, Adv.] For Volition Trading Pvt. Ltd. ACE Metal Pvt. Ltd.
] – Respondent

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Ld. Counsel appearing on behalf of the petitioner seeks liberty to file a supplementary affidavit to bring on record certain documents which are relevant for proper adjudication in the matter before the next date of hearing.
3. Let a copy of the same be provided to all the concerned parties.
4. List the matter for further consideration on **18.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.